

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 4<sup>th</sup> May, 2016

No. HC.VII/45/2016/ 1862 /A.### The Gauhati High Court has been pleased to exempt the following Judicial Officers from attending the **State Level Conclave on "The Juvenile Justice (Care & Protection of Children) Act, 2015"** to be held on **07.05.2016 & 08.05.2016**, at the Assam Administrative Staff College, Khanapara, Guwahati.

ASSAM		
Sl. No.	Name of the Officer	Designation
1	Sri Robin Phukan	District & Sessions Judge, Golaghat
2	Smt. Malashri Nandi	District & Sessions Judge, Tinsukia
3	Smt. Subhadra Acharya	SDJM (S), Karimganj
MIZORAM		
1.	Shri T.L. Guite	Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

**Further, the following Judicial Officer is nominated to attend the aforesaid programme:**

Sl. No.	Name of the Officer	Designation
1	Smt. Rita Bora Saikia	District & Sessions Judge, Dhemaji

The nominated Judicial Officer is to report at the venue, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice').

By order,  
Sd/- B.K. Chetri  
**REGISTRAR (JUDL.)**

Memo No. HC.VII/45/2016/ 1863 - 81 /A, dated 04-05-2016

Copy forwarded for information and necessary action to:


1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
6. The Director, Social Welfare Department & Member Secretary (Ex-officio), State Child Protection, Assam.
7. The Secretary to the Government of Mizoram, Social Welfare Department, Aizawl.
8. The District & Sessions Judge, Dhemaji / Golaghat / Tinsukia / Karimganj
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

10. The Joint Registrar (PM&P/ Judl.), Gauhati High Court, Guwahati.
11. The Joint Director, Judicial Academy, Assam/OSD, Gauhati High Court, Guwahati.
12. Smt. Subhadra Acharya, Sub Divisional Judicial Magistrate, Karimganj.
13. Dr. Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam.
14. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
15. The Private Secretary to Hon'ble Mr. Justice T. Vaiphei, Judge In-charge, Administrative Department, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Training, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr./Mrs. (Dr.)/Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDL.)**